

Region and State/UT	Current tobacco user (%)
Odisha	46.2
Bihar	53.5
<b>North East</b>	<b>44.1</b>
Sikkim	41.6
Arunachal Pradesh	47.7
Nagaland	56.8
Manipur	54.1
Mizoram	67.2
Tripura	55.9
Meghalaya	55.2
Assam	39.3
<b>West</b>	<b>30.5</b>
Gujarat	29.4
Maharashtra	31.4
Goa	8.8
<b>South</b>	<b>24.1</b>
Andhra Pradesh	29.2
Karnataka	28.2
Kerala	21.4
Tamil Nadu	16.2
Puducherry	15.1

#### Effective treatment facility for swine flu

1717. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the status of swine flu in the country i.e. how many persons had died during the last 2 years, State-wise details thereof;

(b) whether an effective treatment facility of this flu has been set up in all the States of the country, if so, the details thereof; and

(c) whether this effective treatment has been equally provided in the States/UTs of India?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) H1N1 virus that caused the Influenza Pandemic during 2009-10 continues to circulate in the community causing outbreaks of seasonal Influenza in various parts of the country. The number of deaths reported by the States due to influenza A H1N1 in last two years is given in the Statement (*See below*). All the deaths may not have occurred only due to Influenza A H1N1 infection but may also be due to co-morbid conditions (Lung disease, liver disease, kidney disease, blood disorders, Diabetes etc.) and due to patients being Immuno-compromised.

(b) and (c) All the States/UTs have identified treatment facilities for managing Influenza A H1N1. Guidelines on categorization of cases and treatment of Influenza A H1N1 have been provided to all the States/UTs. Oseltamivir, the drug for treatment of Influenza A H1N1 has been made available to the States/UTs that requisitioned for it.

***Statement***

*Deaths of Influenza A H1N1 (Swine Flu): State/UT-wise, year-wise for 2013 and 2014*

Sl. No.	State/UT	1st January – 31st Dec., 2013	1st January – 31st Dec., 2014
1	2	3	4
1.	Andaman and Nicobar Islands	0	0
2.	Andhra Pradesh	8	5
3.	Arunachal Pradesh	0	0
4.	Assam	0	0
5.	Bihar	0	0
6.	Chandigarh	5	0
7.	Chhattisgarh	1	0
8.	Dadra and Nagar Haveli	0	0
9.	Daman and Diu	0	0
10.	Delhi	16	1
11.	Goa	0	1
12.	Gujarat	196	55
13.	Haryana	41	0

1	2	3	4
14.	Himachal Pradesh	0	0
15.	Jammu and Kashmir	2	0
16.	Jharkhand	0	0
17.	Karnataka	19	33
18.	Kerala	1	15
19.	Lakshadweep	0	0
20.	Madhya Pradesh	32	9
21.	Maharashtra	149	43
22.	Manipur	0	0
23.	Meghalaya	0	0
24.	Mizoram	1	0
25.	Nagaland	0	0
26.	Odisha	0	0
27.	Puducherry	0	0
28.	Punjab	42	6
29.	Rajasthan	165	34
30.	Sikkim	0	0
31.	Tamil Nadu	6	8
32.	Telangana*	-	8
33.	Tripura	0	0
34.	Uttarakhand	7	0
35.	Uttar Pradesh	8	0
36.	West Bengal	0	0
CUMULATIVE TOTAL		699	218

\* Telangana State has been formed in 2014 after separation from the State of Andhra Pradesh.

### Regulation of sale of bottled water

1718. SHRI GULAM RASOOL BALYAWI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) in what way the production and sale of bottled water is regulated;